

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:117  
ANSWERED ON:08.08.2012  
GRANTS TO SANSKRITI SCHOOL  
Gangaram Shri Awale Jaywant

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the condition under which the Delhi based Sanskriti School has been granted Rs. 279.435 lakhs as stated in reply to Starred Question No. 363 dated 21.04.2010;
- (b) the specific items for which the grant was given and the approval of the Ministry of Finance in this regard;
- (c) the criteria adopted for the admission of students and whether the Department has any quota of its own; and
- (d) the details of the utilisation report of the grant along with the Audit Report?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRIV. NARAYANASAMY)

(a) & (b): An amount of Rs.279.435 lakhs was provided as grants-in-aid to the Sanskriti School by the Ministry during 2007-08 and 2008-09 for construction of Annexe block in the premises on the condition, inter-alia that the Sanskriti School shall maintain the ratio of 60% students who are wards of the civil servants.

(c): The percentage of seats in different categories for admission in Sanskriti School are as under:

# 60% for the wards of the Civil Services/Defence Cadre and Allied Services.

# 10% for the wards of General Public.

# 25% for the wards of Economically Weaker section of the society.

# 5% for the wards of Staff members.

No quota has been provided to this Ministry/Department.

(d): The Annual Reports containing Annual Audited Accounts of the school are placed on the Table of both the Houses of the Parliament every year. The amounts released for the year 2007-08 and 2008-09 have been utilized by Sanskriti School for the purpose for which the amount were granted.